

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :08-04-2024

Date : 08.04.2024									
SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Sea t
1	31909/ 2024	08.04.20 24	BLAPL- 560/20 24	J KAMILA	C.O.		Order Dtd. 2024-04-05	BAIL-2	(Se at No- 8)
2	31910/ 2024	08.04.20 24	BLAPL- 2434/2 024	B.B.ROUT	C.O.		Order Dtd. 2024-04-05	BAIL-2	(Se at No- 7)
3	31911/ 2024	08.04.20 24	BLAPL- 2987/2 024	BP TANGA	C.O.		Order Dtd. 2024-04-05		(Se at No- 7)
4	31912/ 2024	08.04.20 24	BLAPL- 2977/2 024	BB MALLICK	C.O.		Order Dtd. 2024-04-05	BAIL-1	(Se at No- 3)
5	31913/ 2024	08.04.20 24	BLAPL- 2064/2 024	S.C.BISWAL	C.O.		Order Dtd. 2024-04-04		(Se at No- 3)
6	31914/ 2024	08.04.20 24	BLAPL- 2973/2 024	P SAHOO	C.O.		Order Dtd. 2024-04-05	BAIL-1	(Se at No- 4)
7	31915/ 2024	08.04.20 24	BLAPL- 2842/2 024	B.P.TUNGA	C.O.		Order Dtd. 2024-04-05		(Se at No- 4)
8	31916/ 2024	08.04.20 24	BLAPL- 2406/2 024	M.R.ROUTRAY	C.O.		Order Dtd. 2024-04-05		(Se at No- 4)
9	31917/ 2024	08.04.20 24	BLAPL- 1215/2 024	G.JAYSINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-05		(Se at No- 4)

10	31919/2024	08.04.2024	CMAPL-674/2023	B.K. DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	M.J.C.	(Seat No-3)
11	31920/2024	08.04.2024	WA-2441/2023	M/S.ABINASH ROUTRAY, J.BHUYAN, A.ROUTRAY, P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-04-04	WRIT APPEAL	(Seat No-2)
12	31921/2024	08.04.2024	WA-42/2008	B.R. SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-07-09	M.J.C.	(Seat No-1)
13	31922/2024	08.04.2024	WP (C) - 4071/2024	S. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
14	31923/2024	08.04.2024	WPCRL-110/2019	B. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
15	31926/2024	08.04.2024	CRLMP-292/2024	B K MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2024-04-15	WRIT BRANCH-3	(Seat No-14)
16	31927/2024	08.04.2024	BLAPL-14699/2023	PRADIPTA BEURA	C.O.	COURT NO. 17	Order Dtd. 2024-04-05	BAIL-2	(Seat No-8)
17	31928/2024	08.04.2024	CRLMP-141/2024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-05	WRIT BRANCH-4	(Seat No-17)
18	31929/2024	08.04.2024	CRLMP-303/2024	RESHMA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-04-05	WRIT BRANCH-2	(Seat No-45)
19	31930/2024	08.04.2024	WP (C) - 7962/2024	K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Seat No-20)
20	31931/2024	08.04.2024	BLAPL-13220/2023	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	BAIL-2	(Seat No-9)
21	31932/2024	08.04.2024	WP (C) - 7926/2024	B. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Seat No-5)

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22	31933/ 2024	08.04.20 24	CRLMP- 433/20 24	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No- 21)
23	31934/ 2024	08.04.20 24	WP (C) - 7981/2 024	S.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No- 20)
24	31935/ 2024	08.04.20 24	CRLMP- 435/20 24	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No- 21)
25	31936/ 2024	08.04.20 24	WP (C) - 8018/2 024	H. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -7	(Se at No- 18)
26	31937/ 2024	08.04.20 24	CRLMP- 424/20 24	S K MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-04-05	WRIT BRANCH -5	(Se at No- 21)
27	31939/ 2024	08.04.20 24	WP (C) - 8009/2 024	H. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -7	(Se at No- 18)
28	31940/ 2024	08.04.20 24	CRLMP- 425/20 24	GOPAL CHARAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-18	WRIT BRANCH -5	(Se at No- 21)
29	31941/ 2024	08.04.20 24	WP (C) - 8276/2 024	S. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -2	(Se at No- 9)
30	31942/ 2024	08.04.20 24	WP (C) - 8184/2 024	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -8	(Se at No- 42)
31	31943/ 2024	08.04.20 24	CRLMP- 428/20 24	T K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-05	WRIT BRANCH -5	(Se at No- 21)
32	31944/ 2024	08.04.20 24	WP (C) - 8182/2 024	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -8	(Se at No- 42)
33	31945/ 2024	08.04.20 24	CRLMP- 429/20 24	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 17	Order Dtd. 2024-04-05	WRIT BRANCH -5	(Se at No- 21)
34	31946/ 2024	08.04.20 24	WP (C) - 8186/2	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH	(Se at

			024					-8	No-42)
35	31947/2024	08.04.2024	WP (C) - 8109/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -8	(Se at No-42)
36	31948/2024	08.04.2024	CRLMP-439/2024	N C MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No-21)
37	31949/2024	08.04.2024	CRLMP-447/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No-21)
38	31950/2024	08.04.2024	WP (C) - 8050/2024	BISHNU BRATA SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -7	(Se at No-18)
39	31952/2024	08.04.2024	CRLMP-449/2024	ASHIS KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No-21)
40	31953/2024	08.04.2024	WP (C) - 8032/2024	N.K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -7	(Se at No-18)
41	31954/2024	08.04.2024	CRLMP-464/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No-21)
42	31955/2024	08.04.2024	WP (C) - 7836/2024	DILLIP KUMAR SAHU	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -4	(Se at No-46)
43	31956/2024	08.04.2024	CRLMP-476/2024	B DAS	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No-21)
44	31957/2024	08.04.2024	WP (C) - 7813/2024	K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -4	(Se at No-46)
45	31958/2024	08.04.2024	WP (C) - 7807/2024	K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH -4	(Se at No-46)
46	31959/2024	08.04.2024	WP (C) - 39270/2021	R.K.SAHY	C.O.	COURT NO. 17		WRIT BRANCH (DIVISION BENCH)	(Se at No-107)

47	31960/2024	08.04.2024	CRLMP-478/2024	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Se at No-21)
48	31961/2024	08.04.2024	CONTC-2097/2024	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	CONTEMPT	(Se at No-9)
49	31962/2024	08.04.2024	WP (C) - 7787/2024	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH-3	(Se at No-13)
50	31964/2024	08.04.2024	WP (C) - 7855/2024	P.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH-4	(Se at No-46)
51	31965/2024	08.04.2024	CONTC-2001/2024	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No-46)
52	31966/2024	08.04.2024	WP (C) - 7864/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH-4	(Se at No-46)
53	31967/2024	08.04.2024	CONTC-2003/2024	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	CONTEMPT	(Se at No-3)
54	31968/2024	08.04.2024	WP (C) - 7887/2024	T.K. NAYAK	C.O.	COURT NO. 1		WRIT BRANCH-4	(Se at No-46)
55	31969/2024	08.04.2024	CONTC-2052/2024	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No-46)
56	31970/2024	08.04.2024	WP (C) - 26042/2021	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANCH-3	(Se at No-14)
57	31971/2024	08.04.2024	CONTC-2057/2024	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No-14)
58	31972/2024	08.04.2024	WP (C) - 26042/2021	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANCH-3	(Se at No-14)
59	31974/2024	08.04.2024	BLAPL-2250/2024	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No-

									14)
60	31975/2024	08.04.2024	BLAPL-1950/2024	AK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Seat No-14)
61	31976/2024	08.04.2024	WP (C) - 7872/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -4	(Seat No-46)
62	31977/2024	08.04.2024	BLAPL-1242/2024	PK SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Seat No-46)
63	31978/2024	08.04.2024	WP (C) - 7927/2024	B.B. MALLICK	C.O.	COURT NO. 1		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
64	31979/2024	08.04.2024	BLAPL-1239/2024	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Seat No-111)
65	31980/2024	08.04.2024	WP (C) - 7802/2024	B.B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
66	31981/2024	08.04.2024	CONTC-2061/2024	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	CONTEMP	(Seat No-9)
67	31982/2024	08.04.2024	WP (C) - 7881/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -4	(Seat No-46)
68	31983/2024	08.04.2024	BLAPL-1230/2024	BP TANGA	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Seat No-46)
69	31985/2024	08.04.2024	CONTC-2067/2024	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Seat No-46)
70	31986/2024	08.04.2024	WP (C) - 7880/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -4	(Seat No-46)
71	31987/	08.04.20	WP (C) -	TUSHAR KANTA	C.O.	COURT	Order Dtd.	WRIT	(Se

	2024	24	7865/2024	NAYAK		NO. 1	2024-04-06	BRANCH-4	at No-46)
72	31988/2024	08.04.2024	BLAPL-1108/2024	L ACHARI	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No-46)
73	31989/2024	08.04.2024	CONTC-2110/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-46)
74	31990/2024	08.04.2024	WP (C) - 7849/2024	TATHAGATA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH-4	(Se at No-46)
75	31991/2024	08.04.2024	CONTC-2112/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-46)
76	31992/2024	08.04.2024	WP (C) - 6370/2013	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-03	WRIT BRANCH-6	(Se at No-16)
77	31994/2024	08.04.2024	WP (C) - 12635/2014	A.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
78	31995/2024	08.04.2024	WP (C) - 7944/2024	N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
79	31996/2024	08.04.2024	WP (C) - 7931/2024	N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
80	31997/2024	08.04.2024	WP (C) - 16784/2019	D.K. JENA	C.O.	COURT NO. 1		WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
81	31998/2024	08.04.2024	WP (C) - 14866/2014	K.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2015-01-27		(Se at No-116)

82	31999/ 2024	08.04.20 24	WP (C) - 7610/2 024	PRASANTA KU. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108 )
83	32000/ 2024	08.04.20 24	WP (C) - 7930/2 024	N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111 )
84	32001/ 2024	08.04.20 24	WP (C) - 7951/2 024	N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111 )
85	32002/ 2024	08.04.20 24	WP (C) - 7859/2 024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -4	(Se at No- 46)
86	32003/ 2024	08.04.20 24	WP (C) - 7929/2 024	N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111 )
87	32004/ 2024	08.04.20 24	WP (C) - 7047/2 024	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -4	(Se at No- 19)
88	32005/ 2024	08.04.20 24	WP (C) - 7780/2 024	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -3	(Se at No- 13)
89	32006/ 2024	08.04.20 24	WP (C) - 7909/2 024	N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111 )
90	32007/ 2024	08.04.20 24	WP (C) - 421/20 24	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No- 51)
91	32008/ 2024	08.04.20 24	WP (C) - 38609/ 2023	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No- 51)
92	32009/ 2024	08.04.20 24	WP (C) - 7863/2	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH	(Se at



			024					(DIVISION BENCH-2)	No-110)
93	32010/2024	08.04.2024	WP (C) - 8035/2024	P.B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH-7	(Se at No-18)
94	32011/2024	08.04.2024	WP (C) - 7862/2024	N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-110)
95	32012/2024	08.04.2024	WP (C) - 8272/2024	SUBASH MANSINGH	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
96	32014/2024	08.04.2024	WP (C) - 7939/2024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
97	32015/2024	08.04.2024	BLAPL-10670/2023	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	BAIL-2	(Se at No-11)
98	32016/2024	08.04.2024	WP (C) - 7815/2024	ABINASH SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-110)
99	32017/2024	08.04.2024	WP (C) - 6063/2011	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2013-08-12		(Se at No-110)
100	32018/2024	08.04.2024	CONTC-2111/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-04		(Se at No-110)
101	32020/2024	08.04.2024	WP (C) - 42133/2023	R K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH-1	(Se at No-3)
102	32021/2024	08.04.2024	BLAPL-18/202	AK PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	BAIL-1	(Se at

			4						No-1)
103	32026/2024	08.04.2024	WP (C) - 42132/2023	R K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -1	(Se at No-3)
104	32029/2024	08.04.2024	WP (C) - 42131/2023	R K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -1	(Se at No-3)
105	32031/2024	08.04.2024	WPC (OA C) - 1110/2019	D K NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	OA Branch	(Se at No-1)
106	32033/2024	08.04.2024	WPC (OA C) - 1912/2018	R K PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	OA Branch	(Se at No-1)
107	32034/2024	08.04.2024	CONTC-1344/2024	P.R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No-1)
108	32035/2024	08.04.2024	WP (C) - 41741/2021	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -7	(Se at No-18)
109	32036/2024	08.04.2024	CONTC-1343/2024	P.R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No-18)
110	32037/2024	08.04.2024	WP (C) - 41741/2021	DILIP KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -7	(Se at No-18)
111	32038/2024	08.04.2024	WP (C) - 42504/2023	G. JAYSHING	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -6	(Se at No-25)
112	32039/2024	08.04.2024	BLAPL-2963/2024	TR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No-25)
113	32040/2024	08.04.2024	WP (C) - 42504/2023	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -6	(Se at No-25)
114	32041/2024	08.04.2024	WP (C) - 41967/2021	P BHUTIA	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -2	(Se at No-7)
115	32042/	08.04.20	WP (C) -	M. NAIK	C.O.	COURT	Order Dtd.	WRIT	(Se

5	2024	24	22619/ 2023			NO. 1	2024-04-05	BRANCH -3	at No- 11)
11 6	32043/ 2024	08.04.20 24	WP (C) - 41967/ 2021	R K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -2	(Se at No- 7)
11 7	32044/ 2024	08.04.20 24	WP (C) - 22467/ 2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -8	(Se at No- 56)
11 8	32045/ 2024	08.04.20 24	WP (C) - 22464/ 2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -8	(Se at No- 56)
11 9	32046/ 2024	08.04.20 24	WP (C) - 8068/2 024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -7	(Se at No- 18)
12 0	32047/ 2024	08.04.20 24	WP (C) - 22461/ 2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH -8	(Se at No- 56)
12 1	32048/ 2024	08.04.20 24	WP (C) - 8017/2 024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -7	(Se at No- 18)
12 2	32050/ 2024	08.04.20 24	CONTC- 425/20 24	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No- 18)
12 3	32051/ 2024	08.04.20 24	WP (C) - 7975/2 024	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No- 20)
12 4	32052/ 2024	08.04.20 24	CONTC- 433/20 24	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No- 20)
12 5	32053/ 2024	08.04.20 24	CONTC- 432/20 24	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No- 20)
12 6	32054/ 2024	08.04.20 24	MACA- 722/20 22	SARAT SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	MISC. APPEAL SEC.	(Se at No- 4)
12 7	32055/ 2024	08.04.20 24	CONTC- 427/20 24	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No- 4)

12	32056/2024	08.04.2024	MACA-269/2023	S R OJHA	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	MISC. APPEAL SEC.	(Se at No-6)
12	32057/2024	08.04.2024	CONTC-408/2024	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No-6)
13	32058/2024	08.04.2024	CONTC-420/2024	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No-6)
13	32059/2024	08.04.2024	CONTC-421/2024	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No-6)
13	32060/2024	08.04.2024	MACA-451/2023	P B SINHA	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	MISC. APPEAL SEC.	(Se at No-7)
13	32061/2024	08.04.2024	CONTC-405/2024	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No-7)
13	32062/2024	08.04.2024	MACA-451/2023	S R OJHA	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	MISC. APPEAL SEC.	(Se at No-7)
13	32063/2024	08.04.2024	WP (C) - 7932/2024	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -5	(Se at No-20)
13	32064/2024	08.04.2024	CONTC-404/2024	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No-20)
13	32065/2024	08.04.2024	WP (C) - 8040/2024	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -7	(Se at No-18)
13	32067/2024	08.04.2024	WP (C) - 8062/2024	MANAGOBINDA KAR	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANCH -7	(Se at No-18)
13	32068/2024	08.04.2024	CONTC-403/2024	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No-18)
14	32069/2024	08.04.2024	CONTC-10183/2023	MR. JAYADEBA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	CONTEMPT	(Se at No-

									7)
14 1	32070/ 2024	08.04.20 24	WP (C) - 12635/ 2014	M/S.GYANENDR A CH.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101 )
14 2	32071/ 2024	08.04.20 24	CONTC- 1060/2 024	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No- 101 )
14 3	32073/ 2024	08.04.20 24	CONTC- 424/20 24	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	CONTEM PT	(Se at No- 9)
14 4	32074/ 2024	08.04.20 24	CONTC- 1772/2 024	M/S.ACHYUTAN ANDA PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Se at No- 9)
14 5	32075/ 2024	08.04.20 24	CONTC- 402/20 24	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Se at No- 9)
14 6	32076/ 2024	08.04.20 24	CONTC- 1345/2 024	P R SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	CONTEM PT	(Se at No- 2)
14 7	32078/ 2024	08.04.20 24	CONTC- 426/20 24	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	CONTEM PT	(Se at No- 7)
14 8	32079/ 2024	08.04.20 24	WP (C) - 7501/2 024	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -1	(Se at No- 4)
14 9	32080/ 2024	08.04.20 24	WP (C) - 7899/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No- 46)
15 0	32081/ 2024	08.04.20 24	WP (C) - 7817/2 024	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No- 46)
15 1	32082/ 2024	08.04.20 24	WP (C) - 7798/2 024	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No- 13)
15 2	32083/ 2024	08.04.20 24	WP (C) - 7798/2 024	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -3	(Se at No-

									13)
153	32085/2024	08.04.2024	WP(C)-7834/2024	T. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH-4	(Se at No-46)
154	32086/2024	08.04.2024	ABLAPL-8377/2023	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-12	BAIL-2	(Se at No-7)
155	32087/2024	08.04.2024	ABLAPL-10229/2023	R.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-26	BAIL-2	(Se at No-12)
156	32088/2024	08.04.2024	BLAPL-1454/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-12)
157	32097/2024	08.04.2024	BLAPL-1539/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	BAIL-1	(Se at No-6)
158	32099/2024	08.04.2024	ABLAPL-2765/2024	S CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	BAIL-2	(Se at No-12)
159	32102/2024	08.04.2024	BLAPL-2906/2024	DK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04		(Se at No-12)
160	32105/2024	08.04.2024	BLAPL-2954/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	BAIL-1	(Se at No-4)
161	32106/2024	08.04.2024	BLAPL-848/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-4)
162	32107/2024	08.04.2024	BLAPL-1025/2024	B MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04		(Se at No-4)
163	32108/2024	08.04.2024	BLAPL-2944/2024	SK BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-4)
164	32109/2024	08.04.2024	BLAPL-2689/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-4)
165	32110/2024	08.04.2024	BLAPL-949/20	S R PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-2	(Se at

			24			OLD			No-12)
166	32111/2024	08.04.2024	BLAPL-2571/2024	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-12)
167	32112/2024	08.04.2024	BLAPL-637/2024	P K PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-12)
168	32113/2024	08.04.2024	BLAPL-2380/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-12)
169	32114/2024	08.04.2024	BLAPL-1695/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-12)
170	32115/2024	08.04.2024	BLAPL-1613/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-12)
171	32116/2024	08.04.2024	BLAPL-1307/2024	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Se at No-12)
172	32117/2024	08.04.2024	BLAPL-988/2024	GC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	BAIL-1	(Se at No-4)
173	32136/2024	08.04.2024	ABLAPL - 5217/2023	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-05-13	BAIL-2	(Se at No-9)
174	32137/2024	08.04.2024	ABLAPL - 12024/2023	S. CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2023-12-14	BAIL-2	(Se at No-9)
175	32138/2024	08.04.2024	ABLAPL - 9575/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	BAIL-1	(Se at No-2)
176	32139/2024	08.04.2024	WP (C) - 4603/2024	M.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No-43)
177	32140/2024	08.04.2024	WP (C) - 7902/2024	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -5	(Se at No-20)
178	32141/2024	08.04.2024	WP (C) -	K. DAS	C.O.	COURT	Order Dtd.	WRIT	(Se

8	2024	24	2929/2024			NO. 2 OLD	2024-04-05	BRANCH -5	at No- 21)
179	32142/ 2024	08.04.20 24	CONTC- 6099/2 023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	CONTEM PT	(Se at No- 1)
180	32143/ 2024	08.04.20 24	CONTC- 6055/2 023	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	CONTEM PT	(Se at No- 1)
181	32144/ 2024	08.04.20 24	CONTC- 3829/2 023	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	CONTEM PT	(Se at No- 1)
182	32145/ 2024	08.04.20 24	CONTC- 3828/2 023	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	CONTEM PT	(Se at No- 1)
183	32146/ 2024	08.04.20 24	CONTC- 2063/2 024	L. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No- 1)
184	32147/ 2024	08.04.20 24	CONTC- 1932/2 024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No- 1)
185	32148/ 2024	08.04.20 24	CONTC- 1875/2 024	M/S. PITAMBAR BEHERA, S.B.JENA.	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	CONTEM PT	(Se at No- 2)
186	32149/ 2024	08.04.20 24	CONTC- 1619/2 024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	CONTEM PT	(Se at No- 9)
187	32150/ 2024	08.04.20 24	CONTC- 2115/2 024	I.CH. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	CONTEM PT	(Se at No- 9)
188	32151/ 2024	08.04.20 24	CONTC- 2209/2 024	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No- 9)
189	32152/ 2024	08.04.20 24	CONTC- 2207/2 024	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No- 9)
190	32153/ 2024	08.04.20 24	CONTC- 2208/2 024	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No- 9)



19	32154/2024	08.04.2024	CONTC-2046/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-9)
19	32155/2024	08.04.2024	CONTC-2156/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-9)
19	32156/2024	08.04.2024	ABLAPL - 2902/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	BAIL-2	(Se at No-8)
19	32157/2024	08.04.2024	CONTC-2126/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-8)
19	32158/2024	08.04.2024	CONTC-2118/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-8)
19	32159/2024	08.04.2024	ABLAPL - 2868/2024	MANAS PATI	C.O.	COURT NO. 2	Order Dtd. 2024-05-13		(Se at No-8)
19	32160/2024	08.04.2024	CONTC-2179/2024	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	CONTEMPT	(Se at No-2)
19	32161/2024	08.04.2024	BLAPL-2076/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-2)
19	32162/2024	08.04.2024	BLAPL-2122/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-2)
20	32163/2024	08.04.2024	CONTC-2174/2024	A.K. JATI	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	CONTEMPT	(Se at No-3)
20	32164/2024	08.04.2024	CONTC-2157/2024	M.R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	CONTEMPT	(Se at No-2)
20	32165/2024	08.04.2024	CONTC-2211/2024	C.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-2)
20	32166/2024	08.04.2024	CONTC-2210/2024	C.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-2)

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204	32167/2024	08.04.2024	CONTC-2044/2024	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Seat No-2)
205	32168/2024	08.04.2024	CONTC-1996/2024	M/S. RAMA CHANDRA JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Seat No-2)
206	32169/2024	08.04.2024	CONTC-1979/2024	S.K. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Seat No-2)
207	32170/2024	08.04.2024	CONTC-1971/2024	S.K. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	CONTEMPT	(Seat No-9)
208	32171/2024	08.04.2024	CONTC-1954/2024	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	CONTEMPT	(Seat No-2)
209	32172/2024	08.04.2024	CONTC-1935/2024	M.R. ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	CONTEMPT	(Seat No-3)
210	32173/2024	08.04.2024	ABLAPL - 2905/2024	M MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Seat No-3)
211	32174/2024	08.04.2024	WPC (OAC) - 3074/2018	R.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	OA Branch	(Seat No-1)
212	32176/2024	08.04.2024	CMP-297/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	WRIT BRANCH -8	(Seat No-39)
213	32177/2024	08.04.2024	WP (C) - 7856/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	WRIT BRANCH -4	(Seat No-46)
214	32178/2024	08.04.2024	WP (C) - 7811/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	WRIT BRANCH -4	(Seat No-46)
215	32179/2024	08.04.2024	WP (C) - 6387/2024	J.P. KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	WRIT BRANCH -3	(Seat No-33)
216	32180/2024	08.04.2024	BLAPL-1742/2	A.K.RANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Seat)

			024						No-33)
21	32181/2024	08.04.2024	BLAPL-1849/2024	ARUN KUMAR JATI	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	BAIL-2	(Se at No-12)
21	32182/2024	08.04.2024	ABLAPL - 2014/2024	A. B. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	BAIL-1	(Se at No-6)
21	32183/2024	08.04.2024	BLAPL-2355/2024	ABINASH SUNDARAY	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-6)
22	32184/2024	08.04.2024	ABLAPL - 541/2024	NITYANANDA PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No-6)
22	32185/2024	08.04.2024	ABLAPL - 98/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	BAIL-2	(Se at No-11)
22	32186/2024	08.04.2024	ABLAPL - 749/2024	A. K. ROUL	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	BAIL-2	(Se at No-8)
22	32187/2024	08.04.2024	ABLAPL - 887/2024	A. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-8)
22	32188/2024	08.04.2024	ABLAPL - 1166/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-8)
22	32189/2024	08.04.2024	ABLAPL - 1579/2024	TAPAS KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-8)
22	32190/2024	08.04.2024	ABLAPL - 1786/2024	SAKTI PRASAD DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	BAIL-1	(Se at No-3)
22	32191/2024	08.04.2024	ABLAPL - 1844/2024	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No-3)
22	32192/2024	08.04.2024	ABLAPL - 2307/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Se at No-3)
22	32193/	08.04.20	ABLAPL	MANOJ KUMAR	C.O.	COURT	Order Dtd.		(Se

9	2024	24	- 2352/2 024	MOHANTY		NO. 2	2024-04-30		at No- 3)
23 0	32194/ 2024	08.04.20 24	ABLAPL - 2467/2 024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No- 3)
23 1	32195/ 2024	08.04.20 24	BLAPL- 2841/2 024	MIHIR KANTA RATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No- 3)
23 2	32196/ 2024	08.04.20 24	ABLAPL - 2869/2 024	PRADIPTA KISHORE BHUYAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No- 3)
23 3	32197/ 2024	08.04.20 24	BLAPL- 1870/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No- 3)
23 4	32198/ 2024	08.04.20 24	BLAPL- 2000/2 024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No- 3)
23 5	32199/ 2024	08.04.20 24	ABLAPL - 792/20 24	JYOTISH RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-1	(Se at No- 2)
23 6	32200/ 2024	08.04.20 24	ABLAPL - 2327/2 024	P.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-2	(Se at No- 12)
23 7	32201/ 2024	08.04.20 24	ABLAPL - 2329/2 024	P.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-2	(Se at No- 11)
23 8	32202/ 2024	08.04.20 24	ABLAPL - 2865/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No- 11)
23 9	32203/ 2024	08.04.20 24	ABLAPL - 2867/2 024	P. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No- 11)
24 0	32209/ 2024	08.04.20 24	RSA- 312/20 04	K N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	SECOND APPEAL	(Se at No- 6)
24 1	32211/ 2024	08.04.20 24	SA- 136/19 92	K N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	SECOND APPEAL	(Se at No- 3)

24	32213/2024	08.04.2024	SA-40/1996	PITABAS NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	SECOND APPEAL	(Se at No-4)
24	32215/2024	08.04.2024	SA-394/2000	L K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	SECOND APPEAL	(Se at No-7)
24	32217/2024	08.04.2024	SA-76/2002	P K MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	SECOND APPEAL	(Se at No-6)
24	32218/2024	08.04.2024	BLAPL-14389/2023	BHARAT CHANDRA PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	BAIL-1	(Se at No-4)
24	32220/2024	08.04.2024	WP (C) - 38459/2023	P L MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
24	32221/2024	08.04.2024	BLAPL-9498/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-06	BAIL-1	(Se at No-5)
24	32222/2024	08.04.2024	BLAPL-14004/2023	B.N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL-2	(Se at No-12)
24	32223/2024	08.04.2024	BLAPL-12538/2023	S. CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	BAIL-1	(Se at No-1)
25	32224/2024	08.04.2024	BLAPL-9096/2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	BAIL-2	(Se at No-7)
25	32225/2024	08.04.2024	BLAPL-12547/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	BAIL-1	(Se at No-1)
25	32226/2024	08.04.2024	ABLAPL - 2242/2024	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-03-22	BAIL-2	(Se at No-9)
25	32227/2024	08.04.2024	BLAPL-5729/2023	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	BAIL-1	(Se at No-1)
25	32228/2024	08.04.2024	BLAPL-	HRUDANANDA	C.O.	COURT	Order Dtd.		(Se

4	2024	24	2993/2024	MOHAPATRA		NO. 11	2024-04-05		at No-1)
255	32229/2024	08.04.2024	BLAPL-13077/2023	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	BAIL-2	(Se at No-11)
256	32230/2024	08.04.2024	WP (C) - 36973/2020	P K PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
257	32231/2024	08.04.2024	BLAPL-35/2024	J. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-101)
258	32232/2024	08.04.2024	WP (C) - 36973/2020	B K MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
259	32233/2024	08.04.2024	BLAPL-2357/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-04		(Se at No-101)
260	32234/2024	08.04.2024	BLAPL-13284/2023	M.R. ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	BAIL-2	(Se at No-9)
261	32235/2024	08.04.2024	BLAPL-13909/2023	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	BAIL-2	(Se at No-10)
262	32236/2024	08.04.2024	BLAPL-2897/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	BAIL-1	(Se at No-3)
263	32237/2024	08.04.2024	WP (C) - 36976/2020	P K PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
264	32238/2024	08.04.2024	ABLAPL - 12498/2023	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-11-01	BAIL-1	(Se at No-6)
26	32239/	08.04.20	ABLAPL	S.K. BEHERA	C.O.	COURT	Order Dtd.	BAIL-1	(Se

5	2024	24	- 12475/ 2023			NO. 11	2023-11-01		at No- 6)
26 6	32240/ 2024	08.04.20 24	WP (C) - 36979/ 2020	P K PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101 )
26 7	32241/ 2024	08.04.20 24	ABLAPL - 2911/2 024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	BAIL-1	(Se at No- 3)
26 8	32242/ 2024	08.04.20 24	ABLAPL - 12512/ 2023	S.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-11-08	BAIL-2	(Se at No- 12)
26 9	32243/ 2024	08.04.20 24	ABLAPL - 2913/2 024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	BAIL-2	(Se at No- 9)
27 0	32244/ 2024	08.04.20 24	WP (C) - 36981/ 2020	P K PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101 )
27 1	32245/ 2024	08.04.20 24	ABLAPL - 8219/2 023	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-10-12	BAIL-1	(Se at No- 1)
27 2	32246/ 2024	08.04.20 24	ABLAPL - 2917/2 024	SIBA PRASAD SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No- 1)
27 3	32247/ 2024	08.04.20 24	ABLAPL - 14809/ 2023	P.K. PAL	C.O.	COURT NO. 11	Order Dtd. 2023-12-19	BAIL-1	(Se at No- 6)
27 4	32248/ 2024	08.04.20 24	WP (C) - 36981/ 2020	B K MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101 )
27 5	32249/ 2024	08.04.20 24	BLAPL- 742/20 24	R. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-04		(Se at No- 101 )
27 6	32250/ 2024	08.04.20 24	WP (C) - 6413/2	M. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	WRIT BRANCH	(Se at

			024					-4	No-37)
27	32251/2024	08.04.2024	ABLAPL - 1658/2024	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-14		(Se at No-37)
27	32252/2024	08.04.2024	ABLAPL - 14960/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	BAIL-2	(Se at No-12)
27	32253/2024	08.04.2024	WP (C) - 36983/2020	P K PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
28	32254/2024	08.04.2024	BLAPL-2992/2024	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	BAIL-1	(Se at No-3)
28	32255/2024	08.04.2024	ABLAPL - 12744/2023	A. PARIDA	C.O.	COURT NO. 11		BAIL-1	(Se at No-1)
28	32256/2024	08.04.2024	BLAPL-345/2024	SATYA PRIYA SAMANTA	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-1)
28	32257/2024	08.04.2024	ABLAPL - 12728/2023	A. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2023-11-06	BAIL-1	(Se at No-1)
28	32258/2024	08.04.2024	WP (C) - 36979/2020	B K MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
28	32259/2024	08.04.2024	BLAPL-2984/2024	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-101)
28	32260/2024	08.04.2024	WP (C) - 36983/2020	B K MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
28	32261/2024	08.04.2024	CONTC-9587/2023	KUNJA SUNDAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	CONTEMPT	(Se at No-



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28	32262/2024	08.04.2024	ABLAPL - 2899/2024	SATYA RANJAN PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-1	(Se at No-3)
28	32263/2024	08.04.2024	TRP (C) - 26/2024	RANJIT MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	M.J.C.	(Se at No-6)
29	32264/2024	08.04.2024	ABLAPL - 2900/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No-6)
29	32265/2024	08.04.2024	TRP (C) - 42/2024	G.R. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	M.J.C.	(Se at No-6)
29	32266/2024	08.04.2024	WP (C) - 36976/2020	B K MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
29	32268/2024	08.04.2024	BLAPL-13759/2023	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	BAIL-1	(Se at No-1)
29	32269/2024	08.04.2024	ABLAPL - 2901/2024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No-1)
29	32271/2024	08.04.2024	ABLAPL - 2903/2024	JYOTISH RANJAN BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No-1)
29	32273/2024	08.04.2024	WP (C) - 18440/2014	M ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
29	32274/2024	08.04.2024	BLAPL-14096/2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	BAIL-2	(Se at No-12)
29	32275/2024	08.04.2024	ABLAPL - 2904/2024	ASHOK KUMAR RANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-1	(Se at No-4)
29	32276/2024	08.04.2024	BLAPL-12801/	A.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	BAIL-2	(Se at

			2023						No-12)
300	32277/2024	08.04.2024	WP (C) - 36963/2020	P K PATTANAIAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
301	32279/2024	08.04.2024	ABLAPL - 2906/2024	MAHIMANANDA SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-1	(Se at No-4)
302	32280/2024	08.04.2024	WP (C) - 36963/2020	B K MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
303	32281/2024	08.04.2024	BLAPL-12353/2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	BAIL-2	(Se at No-8)
304	32282/2024	08.04.2024	ABLAPL - 2907/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-8)
305	32283/2024	08.04.2024	BLAPL-12353/2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	BAIL-2	(Se at No-8)
306	32284/2024	08.04.2024	ABLAPL - 2915/2024	SURYAKANTA SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-8)
307	32285/2024	08.04.2024	BLAPL-12353/2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	BAIL-2	(Se at No-8)
308	32286/2024	08.04.2024	ABLAPL - 2916/2024	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-8)
309	32288/2024	08.04.2024	WP (C) - 7129/2024	LAGNAJIT PATTNAIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	WRIT BRANCH -5	(Se at No-23)
310	32289/2024	08.04.2024	ABLAPL - 2918/2024	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-23)
311	32290/	08.04.20	WP (C) -	B.K. DALAI	C.O.	COURT	Order Dtd.	WRIT	(Se

1	2024	24	5639/2024			NO. 11	2024-04-05	BRANCH-3	at No-12)
312	32291/2024	08.04.2024	WP (C) - 20357/2016	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
313	32293/2024	08.04.2024	TRP (C) - 81/2024	R.K. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-05-03		(Se at No-103)
314	32294/2024	08.04.2024	ABLAPL - 1971/2024	K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	BAIL-1	(Se at No-5)
315	32295/2024	08.04.2024	ABLAPL - 2863/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-1	(Se at No-3)
316	32296/2024	08.04.2024	WP (C) - 8209/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
317	32297/2024	08.04.2024	ABLAPL - 2877/2024	K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Se at No-114)
318	32298/2024	08.04.2024	ABLAPL - 2872/2024	RAHUL SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No-114)
319	32299/2024	08.04.2024	ABLAPL - 2908/2024	K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Se at No-114)
320	32301/2024	08.04.2024	ABLAPL - 2910/2024	K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Se at No-114)
321	32302/2024	08.04.2024	ABLAPL - 2858/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No-114)

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32	32303/2024	08.04.2024	WP (C) - 8209/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
32	32304/2024	08.04.2024	ABLAPL - 2909/2024	K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-1	(Se at No-6)
32	32306/2024	08.04.2024	ABLAPL - 2859/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No-6)
32	32307/2024	08.04.2024	TRP (C) - 75/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	M.J.C.	(Se at No-6)
32	32308/2024	08.04.2024	ABLAPL - 2860/2024	JADUNATH PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-6)
32	32309/2024	08.04.2024	TRP (C) - 70/2024	R.N. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	M.J.C.	(Se at No-6)
32	32310/2024	08.04.2024	WP (C) - 8160/2024	P K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
32	32312/2024	08.04.2024	ABLAPL - 2862/2024	JADUNATH PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-05		(Se at No-113)
33	32313/2024	08.04.2024	CONTC-9588/2023	KUNJA SUNDAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	CONTEMPT	(Se at No-1)
33	32314/2024	08.04.2024	WP (C) - 7955/2024	N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
33	32315/2024	08.04.2024	ABLAPL - 1506/2024	DILLIP KUMAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	BAIL-2	(Se at No-10)

33	32316/2024	08.04.2024	CONTC-9586/2023	KUNJA SUNDAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	CONTEMPT	(Seat No-1)
33	32318/2024	08.04.2024	WP (C) - 7960/2024	N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
33	32319/2024	08.04.2024	CONTC-9585/2023	KUNJA SUNDAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	CONTEMPT	(Seat No-1)
33	32320/2024	08.04.2024	WP (C) - 7961/2024	N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
33	32321/2024	08.04.2024	CONTC-9584/2023	KUNJA SUNDAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	CONTEMPT	(Seat No-1)
33	32323/2024	08.04.2024	WP (C) - 7965/2024	N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
33	32324/2024	08.04.2024	WP (C) - 7568/2022	S. SATPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANCH -6	(Seat No-24)
34	32325/2024	08.04.2024	WP (C) - 7971/2024	N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
34	32326/2024	08.04.2024	WPC (OA) - 2682/2016	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	OA Branch	(Seat No-1)
34	32328/2024	08.04.2024	FAO-143/2019	A. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Seat No-2)
34	32329/2024	08.04.2024	WP (C) - 7973/2024	N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION)	(Seat No-111)

								BENCH-2)	)
344	32330/2024	08.04.2024	FAO-143/2019	S.K. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Se at No-2)
345	32331/2024	08.04.2024	WP (C) - 7989/2024	N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
346	32332/2024	08.04.2024	ABLAPL - 2912/2024	K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-1	(Se at No-4)
347	32333/2024	08.04.2024	WP (C) - 7996/2024	N NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
348	32334/2024	08.04.2024	ABLAPL - 2919/2024	K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-2	(Se at No-12)
349	32336/2024	08.04.2024	CONTC-6536/2023	R R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	CONTEMPT	(Se at No-6)
350	32337/2024	08.04.2024	WP (C) - 8005/2024	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
351	32338/2024	08.04.2024	WP (C) - 8007/2024	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
352	32339/2024	08.04.2024	CONTC-6039/2023	R R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	CONTEMPT	(Se at No-1)
353	32340/2024	08.04.2024	WP (C) - 8010/2024	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)

354	32341/2024	08.04.2024	WP (C) - 8011/2024	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-112)
355	32342/2024	08.04.2024	CONTC-2215/2024	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-06		(Se at No-112)
356	32343/2024	08.04.2024	WP (C) - 7877/2024	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
357	32345/2024	08.04.2024	WP (C) - 7745/2024	D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-04	WRIT BRANCH -3	(Se at No-13)
358	32346/2024	08.04.2024	WP (C) - 7820/2024	J.R. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
359	32347/2024	08.04.2024	WP (C) - 7874/2024	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
360	32349/2024	08.04.2024	CONTC-10322/2023	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	CONTEMPT	(Se at No-1)
361	32350/2024	08.04.2024	WP (C) - 7870/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
362	32351/2024	08.04.2024	CONTC-2116/2024	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-46)
363	32353/2024	08.04.2024	CONTC-2296/2024	L.D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-46)
364	32354/2024	08.04.2024	WP (C) - 7867/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
365	32355/2024	08.04.2024	CONTC-2298/2024	L.D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-46)

366	32356/2024	08.04.2024	WP (C) - 7845/2024	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	WRIT BRANCH -4	(Se at No-46)
367	32357/2024	08.04.2024	CONTC-2230/2024	P.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-46)
368	32358/2024	08.04.2024	CONTC-2288/2024	L.D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-46)
369	32360/2024	08.04.2024	CONTC-2289/2024	L.D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-46)
370	32361/2024	08.04.2024	RSA-113/2017	D. NAYAK	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	SECOND APPEAL	(Se at No-5)
371	32362/2024	08.04.2024	CONTC-2290/2024	L.D. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-5)
372	32363/2024	08.04.2024	CONTC-2212/2024	C.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-5)
373	32364/2024	08.04.2024	CONTC-2213/2024	C.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-5)
374	32366/2024	08.04.2024	CONTC-2214/2024	I.CH. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-5)
375	32367/2024	08.04.2024	CONTC-2292/2024	L.D. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-5)
376	32369/2024	08.04.2024	WP (C) - 5855/2024	D.K. RAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-20	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
377	32370/2024	08.04.2024	WP (C) - 561/2005	S.P. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-118)



37	32371/2024	08.04.2024	WP (C) - 8103/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-06	WRIT BRANCH -8	(Seat No-42)
37	32372/2024	08.04.2024	WP (C) - 2530/2024	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
38	32373/2024	08.04.2024	WP (C) - 24358/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
38	32374/2024	08.04.2024	WP (C) - 2530/2024	I. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
38	32375/2024	08.04.2024	WP (C) - 24358/2022	I. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
38	32376/2024	08.04.2024	CONTC-9381/2023	B.MUDILI	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	CONTEMPT	(Seat No-8)
38	32378/2024	08.04.2024	WA-275/2024	B.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT APPEAL	(Seat No-1)
38	32393/2024	08.04.2024	ABLAPL - 2871/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-04-05		(Seat No-1)
38	32396/2024	08.04.2024	CRLMC-604/2024	N.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	CRIMINAL MISC	(Seat No-1)
38	32398/2024	08.04.2024	CRLMC-42/2024	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	CRIMINAL MISC	(Seat No-3)
38	32400/2024	08.04.2024	CRLMC-598/2024	N.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	CRIMINAL MISC	(Seat No-5)

389	32401/2024	08.04.2024	WP (C) - 5210/2024	B K DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
390	32402/2024	08.04.2024	ABLAPL - 2922/2024	T.R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-05		(Seat No-105)
391	32403/2024	08.04.2024	ABLAPL - 2921/2024	T.R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-05	BAIL-1	(Seat No-3)
392	32404/2024	08.04.2024	BLAPL-526/2024	T.R. DAS	C.O.	COURT NO. 8	Order Dtd. 9999-12-31	BAIL-1	(Seat No-4)
393	32405/2024	08.04.2024	ABLAPL - 2984/2024	A. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-04-06		(Seat No-4)
394	32406/2024	08.04.2024	ABLAPL - 2893/2024	S. DASH	C.O.	COURT NO. 8	Order Dtd. 2024-04-05		(Seat No-4)
395	32407/2024	08.04.2024	ABLAPL - 2892/2024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 8	Order Dtd. 2024-04-05		(Seat No-4)
396	32408/2024	08.04.2024	ABLAPL - 2891/2024	M. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-04-05		(Seat No-4)
397	32409/2024	08.04.2024	ABLAPL - 2889/2024	S.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-04-05	BAIL-2	(Seat No-11)
398	32410/2024	08.04.2024	ABLAPL - 2887/2024	R.K. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2024-04-05		(Seat No-11)
399	32411/2024	08.04.2024	ABLAPL - 2883/2024	P. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-04-05		(Seat No-11)
400	32412/2024	08.04.2024	ABLAPL - 2882/2024	SANTOSH KUMAR BRAHMA	C.O.	COURT NO. 8	Order Dtd. 2024-04-05		(Seat No-11)

40 1	32413/ 2024	08.04.20 24	ABLAPL - 2880/2 024	D.K. NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-13	BAIL-2	(Se at No- 8)
40 2	32414/ 2024	08.04.20 24	ABLAPL - 2879/2 024	KEDAR SANKAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL-1	(Se at No- 5)
40 3	32415/ 2024	08.04.20 24	ABLAPL - 2878/2 024	N. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No- 5)
40 4	32416/ 2024	08.04.20 24	ABLAPL - 2876/2 024	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2024-05-13	BAIL-1	(Se at No- 4)
40 5	32417/ 2024	08.04.20 24	ABLAPL - 2873/2 024	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2024-05-13		(Se at No- 4)
40 6	32418/ 2024	08.04.20 24	ABLAPL - 2870/2 024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Se at No- 4)
40 7	32419/ 2024	08.04.20 24	ABLAPL - 14738/ 2023	GYANA RANJAN DHAL	C.O.	COURT NO. 11	Order Dtd. 2024-05-14	BAIL-2	(Se at No- 11)
40 8	32420/ 2024	08.04.20 24	ABLAPL - 11848/ 2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	BAIL-2	(Se at No- 8)
40 9	32421/ 2024	08.04.20 24	ABLAPL - 12211/ 2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	BAIL-1	(Se at No- 5)
41 0	32422/ 2024	08.04.20 24	WP(C)- 8132/2 024	MANASI PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-06	WRIT BRANCH -8	(Se at No- 42)
41 1	32423/ 2024	08.04.20 24	MACA- 605/20 23	S R OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	MISC. APPEAL SEC.	(Se at No- 6)
41 2	32424/ 2024	08.04.20 24	CONTC- 998/20 24	M N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03-28		(Se at No- 6)
41 3	32444/ 2024	08.04.20 24	WP(C)- 8434/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No-

									27)
41 4	32445/ 2024	08.04.20 24	WP (C) - 8397/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -3	(Se at No- 28)
41 5	32446/ 2024	08.04.20 24	WP (C) - 8438/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No- 27)
41 6	32447/ 2024	08.04.20 24	WP (C) - 8433/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No- 27)
41 7	32448/ 2024	08.04.20 24	WP (C) - 8439/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No- 27)
41 8	32449/ 2024	08.04.20 24	WP (C) - 8398/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	WRIT BRANCH -3	(Se at No- 28)
41 9	32463/ 2024	08.04.20 24	WP (C) - 4195/2 024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH -3	(Se at No- 13)
42 0	32119/ 2024	08.04.20 24	BLAPL- 2064/2 024	HIMANSHU SEKHAR MISHRA	GENE RAL		Order Dtd. 2024-04-04		(Se at No- 13)
42 1	32120/ 2024	08.04.20 24	ABLAPL - 701/20 24	UMAKANTA MOHAPATRA	GENE RAL		Order Dtd. 2024-04-03		(Se at No- 13)
42 2	32121/ 2024	08.04.20 24	ABLAPL - 2964/2 024	BIDYADHAR PANDA	GENE RAL		Order Dtd. 2024-04-30		(Se at No- 13)
42 3	32122/ 2024	08.04.20 24	CRLA- 206/20 12	STATE	GENE RAL		Order Dtd. 2023-11-01	CRIMIN AL APPEAL	(Se at No- 4)
42 4	32123/ 2024	08.04.20 24	WP (C) - 6241/2 024	BISWAJIT DAS	GENE RAL		Order Dtd. 2024-04-02	WRIT BRANCH -2	(Se at No- 6)
42 5	32124/ 2024	08.04.20 24	JCRLA- 15/201 3	STATE	GENE RAL		Order Dtd. 2023-11-13	CRIMIN AL APPEAL	(Se at No- 8)
42 6	32125/ 2024	08.04.20 24	CRLLP- 21/200	STATE	GENE RAL		Order Dtd. 2023-11-16	BAIL-1	(Se at

			8						No-3)
427	32126/2024	08.04.2024	JCRLA-36/2013	STATE	GENERAL		Order Dtd. 2023-11-13	CRIMINAL APPEAL	(Seat No-8)
428	32127/2024	08.04.2024	CRLA-541/2016	STATE OF ORISSA	GENERAL		Order Dtd. 2023-10-19	CRIMINAL APPEAL	(Seat No-4)
429	32128/2024	08.04.2024	BLAPL-13122/2023	UMAKANTA MOHAPATRA	GENERAL		Order Dtd. 2024-03-20	BAIL-1	(Seat No-4)
430	32129/2024	08.04.2024	CRLMP-476/2024	BISWAJIT DAS	GENERAL		Order Dtd. 2024-04-06	WRIT BRANCH-5	(Seat No-21)
431	32130/2024	08.04.2024	BLAPL-8132/2023	DEVASHIS PANDA	GENERAL		Order Dtd. 2024-04-03	BAIL-1	(Seat No-6)
432	32131/2024	08.04.2024	CRLMP-444/2024	BIBHU PRASAD MOHANTY	GENERAL		Order Dtd. 2024-04-06	WRIT BRANCH-5	(Seat No-21)
433	32132/2024	08.04.2024	CRLLP-58/2007	STATE	GENERAL		Order Dtd. 2023-11-01	BAIL-1	(Seat No-4)
434	32133/2024	08.04.2024	RFA-77/2005	GAJAMA BHOI	GENERAL		Order Dtd. 2021-12-13	FIRST APPEAL	(Seat No-6)
435	32134/2024	08.04.2024	CONTC-2225/2024	M/S.NIROJ KU. MOHAPATRA, R. ROUTRAY	GENERAL		Order Dtd. 2024-04-06		(Seat No-6)
436	32135/2024	08.04.2024	CRLA-6/2012	STATE	GENERAL		Order Dtd. 2023-10-19	CRIMINAL APPEAL	(Seat No-4)
437	32204/2024	08.04.2024	ABLAPL-3015/2024	BIKASH KUMAR PRADHAN	GENERAL		Order Dtd. 2024-04-08		(Seat No-4)
438	32205/2024	08.04.2024	ABLAPL-3053/2024	SRIKANT MOHAPATRA	GENERAL		Order Dtd. 2024-04-08		(Seat No-4)
439	32206/2024	08.04.2024	BLAPL-	KHUSBU	GENERAL		Order Dtd.		(Seat No-4)

9	2024	24	1977/2024	PANIGRAHI	RAL		2024-04-06		at No-4)
440	32207/2024	08.04.2024	ABLAPL - 2896/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-04-05	BAIL-1	(Se at No-4)
441	32208/2024	08.04.2024	ABLAPL - 2857/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-04-05		(Se at No-4)
442	32210/2024	08.04.2024	CRLLP-53/2010	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	BAIL-2	(Se at No-10)
443	32212/2024	08.04.2024	CRLLP-66/2012	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-22	BAIL-2	(Se at No-12)
444	32214/2024	08.04.2024	CRLLP-77/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-23	BAIL-1	(Se at No-4)
445	32216/2024	08.04.2024	CRLLP-104/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-23	BAIL-2	(Se at No-8)
446	32394/2024	08.04.2024	ABLAPL - 2961/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-06		(Se at No-8)
447	32395/2024	08.04.2024	ABLAPL - 2973/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-06		(Se at No-8)
448	32397/2024	08.04.2024	BLAPL-2284/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-08		(Se at No-8)
449	32399/2024	08.04.2024	CRLMC-845/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-08	CRIMINAL MISC	(Se at No-2)
450	32451/2024	08.04.2024	WP (C) - 6732/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-05	WRIT BRANCH -2	(Se at No-6)
451	32452/2024	08.04.2024	WP (C) - 1437/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH -5	(Se at No-22)

45	32453/2024	08.04.2024	WP (C) - 1162/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH -2	(Se at No-34)
45	32454/2024	08.04.2024	WP (C) - 3167/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH -8	(Se at No-41)
45	32455/2024	08.04.2024	WP (C) - 2288/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-01-31	WRIT BRANCH -2	(Se at No-34)
45	32456/2024	08.04.2024	WP (C) - 7566/2011	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH -7	(Se at No-48)
45	32457/2024	08.04.2024	WP (C) - 649/2015	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH -3	(Se at No-14)
45	32458/2024	08.04.2024	WP (C) - 7806/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-08-08	WRIT BRANCH -2	(Se at No-9)
45	32459/2024	08.04.2024	WP (C) - 11392/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-12	WRIT BRANCH -7	(Se at No-44)
45	32460/2024	08.04.2024	WP (C) - 580/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2018-05-11		(Se at No-44)
46	32461/2024	08.04.2024	WP (C) - 7566/2011	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH -7	(Se at No-48)
46	31918/2024	08.04.2024	WP (C) - 2029/2003	R P SINGH	GENERAL		Order Dtd. 2009-03-16	Petition, Misc. case,	(Se at No-48)
46	31924/2024	08.04.2024	WP (C) - 27504/2023	N. DAS	GENERAL		Order Dtd. 2023-08-31	Petition,	(Se at No-43)
46	31925/2024	08.04.2024	WP (C) - 27490/2023	NANTU DAS	GENERAL		Order Dtd. 2023-08-30	Petition,	(Se at No-18)
46	31938/2024	08.04.2024	WP (C) - 282/2007	M.K. PRADHAN	GENERAL		PetitionAnnexure,		(Se at No-

									18)
465	31951/2024	08.04.2024	WP (C) - 336/2008	M.K.PRADHAN	GENERAL		PetitionAnnexure,		(Se at No-18)
466	31963/2024	08.04.2024	WP (C) - 39270/2021	R.K.SAHY	GENERAL		Order Dtd. 2022-03-08Petition,Annexure,	WRIT BRANCH (DIVISION BENCH)	(Se at No-107)
467	31973/2024	08.04.2024	ABLAPL - 14934/2016	B.K.DAS	GENERAL		PetitionAnnexure,		(Se at No-107)
468	31984/2024	08.04.2024	CONTC-211/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06		(Se at No-107)
469	31993/2024	08.04.2024	CONTC-702/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06	CONTEMPT	(Se at No-6)
470	32013/2024	08.04.2024	CONTC-703/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06		(Se at No-6)
471	32019/2024	08.04.2024	CONTC-723/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06		(Se at No-6)
472	32022/2024	08.04.2024	CONTC-724/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06	CONTEMPT	(Se at No-9)
473	32023/2024	08.04.2024	CONTC-726/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06		(Se at No-9)
474	32024/2024	08.04.2024	ABLAPL - 14670/2021	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2022-02-24	BAIL-2	(Se at No-12)
475	32025/2024	08.04.2024	CRLMC-3139/2023	J. P. KAR	GENERAL		Order Dtd. 2024-04-05	CRIMINAL MISC	(Se at No-5)
476	32027/2024	08.04.2024	CONTC-728/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06		(Se at No-



									5)
477	32028/2024	08.04.2024	CRLA-273/2020	M. R. SAHOO	GENERAL		Order Dtd. 9999-12-31Petition,	CRIMINAL APPEAL	(Se at No-10)
478	32030/2024	08.04.2024	CONTC-742/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06		(Se at No-10)
479	32032/2024	08.04.2024	CONTC-1287/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06		(Se at No-10)
480	32049/2024	08.04.2024	CONTC-1779/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06		(Se at No-10)
481	32066/2024	08.04.2024	CONTC-1780/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06		(Se at No-10)
482	32072/2024	08.04.2024	CONTC-1782/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06	CONTEMPT	(Se at No-5)
483	32077/2024	08.04.2024	CONTC-1785/2024	N.NAYAK	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
484	32084/2024	08.04.2024	CONTC-1788/2024	S.SAHOO	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
485	32089/2024	08.04.2024	CONTC-1791/2024	S.SAHOO	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
486	32090/2024	08.04.2024	CONTC-1793/2024	MANSINGH AHIR	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
487	32091/2024	08.04.2024	CONTC-1800/2024	MANU MAJHI	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
488	32092/2024	08.04.2024	CONTC-1801/2024	HUMANA AHIR	GENERAL		Order Dtd. 2024-04-06Judgement Dtd. 2024-04-06,		(Se at No-5)
48	32093/	08.04.20	CONTC-	HARERAM	GENE		Order Dtd.		(Se

9	2024	24	1802/2024	MAJHI	RAL		2024-04-06		at No-5)
490	32094/2024	08.04.2024	CONTC-1803/2024	PURNA MAJHI	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
491	32095/2024	08.04.2024	CONTC-1804/2024	KARTIK AHIR	GENERAL		Order Dtd. 2024-04-06	CONTEMP	(Se at No-5)
492	32096/2024	08.04.2024	CONTC-1805/2024	DHARAM SINGH AHIR	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
493	32098/2024	08.04.2024	CONTC-1818/2024	SUBUNDI AHIR	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
494	32100/2024	08.04.2024	CONTC-2093/2024	KUMARI JEMAMANI MAJHI	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
495	32101/2024	08.04.2024	CONTC-1819/2024	RADHELAL AHIR	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
496	32103/2024	08.04.2024	CONTC-2094/2024	HEMALATA PATEL	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
497	32104/2024	08.04.2024	CONTC-2096/2024	LOKNATH MAJHI	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
498	32118/2024	08.04.2024	ABLAPL - 2947/2024	P K MISHRA	GENERAL		Order Dtd. 2024-04-06		(Se at No-5)
499	32175/2024	08.04.2024	CRLMC-1259/2013	B BEHERA	GENERAL		Order Dtd. 2015-05-14		(Se at No-5)
500	32219/2024	08.04.2024	WP (C) - 1000/2007	G JAYASINGH	GENERAL		PetitionAnnexure,	WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
501	32267/2024	08.04.2024	WP (C) - 925/2024	N.C SINHA	GENERAL		Order Dtd. 2024-03-01	WRIT BRANCH (DIVIS	(Se at No-

								ION BENCH- 1)	105 )
50 2	32270/ 2024	08.04.20 24	WA- 310/20 24	P.K. JENA	GENE RAL		Order Dtd. 2024-03-20		(Se at No- 105 )
50 3	32272/ 2024	08.04.20 24	WP (C) - 26767/ 2023	P.K. JENA	GENE RAL		Order Dtd. 2024-02-28	WRIT BRANCH -8	(Se at No- 42)
50 4	32287/ 2024	08.04.20 24	WP (C) - 3385/2 024	P.K. PATRA	GENE RAL		Order Dtd. 2024-02-21	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 107 )
50 5	32292/ 2024	08.04.20 24	BLAPL- 12396/ 2014	SUVENDU BARIK	GENE RAL		Order Dtd. 2014-09-10		(Se at No- 107 )
50 6	32300/ 2024	08.04.20 24	WP (C) - 5855/2 024	D.K. ROY	GENE RAL		Order Dtd. 2024-06-20	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111 )
50 7	32305/ 2024	08.04.20 24	WP (C) - 330/20 21	N.C. SINHA	GENE RAL		Order Dtd. 5000-01-01	WRIT BRANCH -2	(Se at No- 9)
50 8	32311/ 2024	08.04.20 24	WP (C) - 205/20 21	N.C. SINHA	GENE RAL		Order Dtd. 5000-01-01	WRIT BRANCH -8	(Se at No- 29)
50 9	32317/ 2024	08.04.20 24	WP (C) - 716/20 24	N.C. SINHA	GENE RAL		Order Dtd. 2024-03-01	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102 )
51 0	32322/ 2024	08.04.20 24	WP (C) - 24655/ 2020	N.C. SINHA	GENE RAL		Order Dtd. 5000-01-01	WRIT BRANCH -8	(Se at No- 40)
51 1	32327/ 2024	08.04.20 24	WP (C) - 7945/2 024	P.C. DAS	GENE RAL		Order Dtd. 2024-04-08	WRIT BRANCH (DIVIS ION BENCH-	(Se at No- 111 )

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51 2	32335/ 2024	08.04.20 24	WP (C) - 16648/ 2013	P NAYAK	GENE RAL		PetitionAnnexu re,		(Se at No- 111 )
51 3	32344/ 2024	08.04.20 24	WP (C) - 15944/ 2006	M.K PANI	GENE RAL		Entire Order		(Se at No- 111 )
51 4	32348/ 2024	08.04.20 24	WP (C) - 7220/2 007	M.K PANI	GENE RAL		Entire Order		(Se at No- 111 )
51 5	32352/ 2024	08.04.20 24	WP (C) - 8405/2 007	M.K PANI	GENE RAL		Entire Order		(Se at No- 111 )
51 6	32359/ 2024	08.04.20 24	WP (C) - 30580/ 2021	P.K MOHANTY	GENE RAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102 )
51 7	32365/ 2024	08.04.20 24	WP (C) - 1387/2 011	S.C DASH	GENE RAL		Order Dtd. 2021-03-15	WRIT BRANCH -6	(Se at No- 25)
51 8	32368/ 2024	08.04.20 24	WP (C) - 19687/ 2010	S	GENE RAL		Order Dtd. 2021-03-15	WRIT BRANCH -2	(Se at No- 6)
51 9	32377/ 2024	08.04.20 24	WP (C) - 18737/ 2022	M JATI	GENE RAL		Order Dtd. 5000-01-01	WRIT BRANCH -1	(Se at No- 30)
52 0	32379/ 2024	08.04.20 24	WPC (OA ) - 1171/2 017	S.C SUNDRA	GENE RAL		Order Dtd. 5000-01-01	OA Branch	(Se at No- 1)
52 1	32380/ 2024	08.04.20 24	WPC (OA C) - 3645/2 012	P.K ROUTRAY	GENE RAL		Order Dtd. 5000-01-01	OA Branch	(Se at No- 1)
52 2	32381/ 2024	08.04.20 24	MATA- 56/201 4	M.K PANI	GENE RAL		Order Dtd. 5000-01-01	FIRST APPEAL	(Se at No- 5)

523	32382/2024	08.04.2024	CONTC-1317/2020	S DAS	GENERAL		Order Dtd. 2023-01-05	CONTEMPT	(Seat No-1)
524	32383/2024	08.04.2024	SA-259/1996	D.K MOHANTY	GENERAL			SECOND APPEAL	(Seat No-2)
525	32384/2024	08.04.2024	RSA-8/2015	D SAMAL	GENERAL		Order Dtd. 5000-01-01 Judgement Dtd. 5000-01-01,	SECOND APPEAL	(Seat No-5)
526	32385/2024	08.04.2024	RSA-268/2013	G.C BARIK	GENERAL		Entire Order	SECOND APPEAL	(Seat No-7)
527	32386/2024	08.04.2024	BLAPL-501/2023	N DAS	GENERAL		Order Dtd. 5000-01-01	BAIL-1	(Seat No-4)
528	32387/2024	08.04.2024	BLAPL-12703/2023	H.N MOHAPATRA	GENERAL		Order Dtd. 2024-02-02	BAIL-2	(Seat No-10)
529	32388/2024	08.04.2024	ABLAPL-18349/2017	AK NAYAK	GENERAL		Order Dtd. 2017-11-27		(Seat No-10)
530	32389/2024	08.04.2024	CRLMA-286/2021	P. K SAHOO	GENERAL		Order Dtd. 2024-01-31	BAIL-1	(Seat No-5)
531	32390/2024	08.04.2024	STREV-19/2023	P.K SWAIN	GENERAL		Order Dtd. 2024-04-05	CIVIL REVISION	(Seat No-3)
532	32391/2024	08.04.2024	CRLMC-5507/2023	M.K SWAIN	GENERAL		Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No-1)
533	32392/2024	08.04.2024	RFA-77/2005	B DAS	GENERAL		Order Dtd. 2021-12-13	FIRST APPEAL	(Seat No-6)
534	32425/2024	08.04.2024	WP (C) - 10746/2021	D.P SWAIN	GENERAL		Order Dtd. 2021-03-24		(Seat No-6)
535	32426/2024	08.04.2024	WP (C) - 3445/2	PK DAS	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH	(Seat at

			021					(DIVISION BENCH-1)	No-108)
536	32427/2024	08.04.2024	WP (C) - 7774/2024	B.N SHADANGI	GENERAL		Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
537	32428/2024	08.04.2024	BLAPL-8986/2022	P.K PARIDA	GENERAL		Order Dtd. 5000-01-01	BAIL-2	(Seat No-8)
538	32429/2024	08.04.2024	ABLAPL - 1139/2024	M.D BISWAL	GENERAL		Order Dtd. 2024-02-13		(Seat No-8)
539	32430/2024	08.04.2024	ABLAPL - 1135/2024	M.D BISWAL	GENERAL		Order Dtd. 2024-02-13	BAIL-1	(Seat No-3)
540	32431/2024	08.04.2024	ABLAPL - 2131/2022	M BEHERA	GENERAL		Order Dtd. 2022-08-12	BAIL-2	(Seat No-11)
541	32432/2024	08.04.2024	SAO-1/2006	L.K NAYAK	GENERAL		Order Dtd. 2014-12-15	SECOND APPEAL	(Seat No-4)
542	32433/2024	08.04.2024	OJC-2776/1981	P.N NAYAK	GENERAL		Order Dtd. 9999-12-31		(Seat No-4)
543	32434/2024	08.04.2024	MATA-131/2018	P.K BARIK	GENERAL		Order Dtd. 5000-01-01	FIRST APPEAL	(Seat No-3)
544	32435/2024	08.04.2024	CONTC-181/2024	A.K PANDA	GENERAL		Order Dtd. 2024-02-09	CONTEMPT	(Seat No-9)
545	32436/2024	08.04.2024	WP (C) - 2912/2011	P.K JENA	GENERAL		Order Dtd. 2012-12-21		(Seat No-9)
546	32437/2024	08.04.2024	WA-10/2013	P.K JENA	GENERAL		Entire Order	WRIT APPEAL	(Seat No-5)
54	32438/	08.04.20	WA-	P.K J	GENE		Entire Order	WRIT	(Se

7	2024	24	251/2012		RAL			APPEAL	at No-5)
548	32439/2024	08.04.2024	WA-11/2013	P.K JENA	GENERAL		Entire Order	WRIT APPEAL	(Se at No-1)
549	32440/2024	08.04.2024	CRLMC-283/2024	P BEHERA	GENERAL		Order Dtd. 2024-04-22		(Se at No-1)
550	32441/2024	08.04.2024	WPC (OA C) - 86/2018	S.K MOHANTY	GENERAL		Order Dtd. 2024-02-28	OA Branch	(Se at No-1)
551	32442/2024	08.04.2024	WP (C) - 10975/2019	S.K CHOUDHURY	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
552	32443/2024	08.04.2024	WP (C) - 3129/2017	S.K CHOUDHURY	GENERAL		Entire Order	WRIT BRANCH -6	(Se at No-25)
553	32450/2024	08.04.2024	RPFAM-37/2023	BINDUSAGAR SWAIN	GENERAL		Order Dtd. 2024-03-21	FIRST APPEAL	(Se at No-5)
554	32462/2024	08.04.2024	ABLAPL - 12024/2023	S. CHOUDHURY	GENERAL		Order Dtd. 2023-12-14	BAIL-2	(Se at No-9)

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